NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/189/2016

NAME OF THE PETITIONER(S)

: P. Sengodan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) T.v.P. Saivilei Course for for Hanghan Karmani Perinoner

(2) H. KARTHIK SESHADRI Counsel for Respondents N.P. VIJAM KUMAR

J. v. A. Laivih.

ORDER

Counsel representing both parties are present. Shri T V P Sai Vihari, counsel for respondents filed vakalat with the consent of the counsel on record. Time extended for filing of rejoinder with a direction to serve a copy to the other side in advance.

Put up on **09.01.2017** at **10.30** A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)